THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) The Delhi Development Authority has reported that Khasra Nos. 32 min and 33 min of village Basant Gaon have been acquired *vide* award No. 1537 & 1879. The Additional District Magistrate/Land Acquisition Collector (South West), Government of National Capital Territory of Delhi has reported that no compensation has been paid for the said land.

- (b) Total land in Khasra No. 32 is 74 bigfias, 11 biswas, out of which 50 bighas, 02 biswas have been acquired. Total land in Khasra No. 33 is 153 bighas, 04 biswas, out of which only 136 bighas 14 biswas have been acquired.
- (c) DDA takes over the possession of only acquired land. Hence question of re-demarcation does not arise.

## Funds for low cost housing in Chhattisgarh

2847. SHRI JHUMUK LAL BHENDIA: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the funds allocated to Chhattisgarh for providing low cost urban housing for the poor during the year 2002-2003;
- (b) the details of the projects sanctioned by Government, district-Wise; and
  - (c) the number of projects completed and the funds utilized till date?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) the funds allocated to the State Government of Chhattisgarh for the year 2002-2003 for providing low cost houses to the poor under various Schemes are as under:

(i) Under the Valmiki Ambedkar Awas Yojna (VAMBAY) —Rs. 3.13 crores		
were allocated,		
(ii) Under the Scheme of Loa	n Assistance by HUDCO for construction	
of houses		
— for EWS	— Rs, 4,34 crores	
— forLIG	—Rs. 13.02 crores were sanctioned to Chhatisgarh.	

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- (b) The details are in Statement-I. (See below)
- (c) Details regarding HUDCO operations in Chhattisgarh cumulative upto 30-6-2003 are at Statement-II,

### Statement-I

List of Schemes sanctioned during 2002- 2003 (Rs. in lakhs)

SI. No.	Scheme name	Project cost
1.	17712 Cons, of office/staff Quarters	73.92
2.	at Dalli Rajhara Durg	25.41
3.	17891 Comm. Complex at Ambikapur 17892 Cons, of Comm. complex at Gandai	60.00
4.	17893 Cons, of Comm. Complex at Kurdu District Dhamtari	62.30
5.	17895 Cons, of 4000 Units under	
6.	Rasnay in Chhattisgarh 17896 Cons. of Comm. Complex at Kanker	2000.00
7.	17924 Cons. of 7000 Dwelling Units under VAMBAY Ph-II and 1750Toilets	3882.55

### Statement-II

Details regarding HUDCO operations in Chhattisgarh

(i) 2 Million housing programme

Schemes sanctioned — 191

Project Cost — Rs. 307 Crores

Loan sanctioned — Rs. 189 Crores

Residential dwelling sanctioned:

Category	Number	
EWS (U)	19753	
EWS (R)	4094	
LIG	8424	

Category	Number	
MIG	7580	
HIG	3007	
Upgraded (R)		
Upgraded (U)	324	
Total:	43172	
Plots sanctioned—	19033	
(ii) Individual Housing Under HUDCO Niwas:		
No. of applications approved	— 68	
Loan sanctioned	— Rs. 1.67 crores	

## **Dual pipeline system for Dwarka**

2848. SHRI KARNENDU BHATTACHARJEE: Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) whether the Delhi Development Authority is installing dual pipeline system for Dwarka sub city flats;
  - (b) if so, the details thereof and the reasons therefor;
- (c) whether it is a fact that there is acute shortage of sweet water used for drinking purpose in Dwarka;
  - (d) if so, the steps to augment the supply of water in the area; and
- (e) The steps proposed to be taken to ensure that no mixing of water to be supplied takes place in the two type of pipes?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI PON RADHAKRISHNAN): (a) and (b) The Delhi Development Authority has reported that dual pipeline system in the new houses in Dwarka Sub-city is being installed since Delhi Jal Board is not able to meet 100% requirement of water on account of non-release of raw water by the neighbouring States of Haryana and U.P.The water for drinking and cooking purposes will be supplied only in the kitchen while water for flushing, washing and other aomestic purposes will be supplied in WC & bathroom through overhead tanks from tube-well sources.